

C. A. T. Jodhpur Bench.

Date of Order	O.A. No. 830/89.	Orders
<p><i>(Copy of order sent to applicant for information file No 161 Q.t 26/2/91)</i></p>	<p><u>21.2.91.</u></p>	<p>Mr. Mahendra Shah, counsel for applicant.</p> <p>The learned counsel for the applicant seeks to withdraw the Application since the relief claimed in the Application has already been given by the Department.</p> <p>The Application is, accordingly, dismissed as withdrawn.</p> <p><i>[Signature]</i></p> <p>(Kaushal Kumar) V.C.</p>